

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 192
ANSWERED ON 22.07.2024**

NEW KENDRIYA VIDYALAYAS IN MANDI, HIMACHAL PRADESH

192 MS KANGNA RANAUT:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is true that Government proposes to establish new Kendriya Vidyalayas (KVs) in Himachal Pradesh especially in Mandi Parliamentary Constituency and if so, the details thereof;
- (b) the details of the locations where these new KVs will be established and the criteria for their selection;
- (c) whether the Government has plan to set up Kendriya Vidyalayas (KVs) in Karsog, Joginder Nagar, Sarkaghat, in Mandi district of Himachal Pradesh, if so, the details thereof;
- (d) the current status of KV in Karsog, Himachal Pradesh;
- (e) whether the Government under integrated education facility proposes to set up new KVs for female students who need to travel far for good education in Karsog, Joginder Nagar and Sarkaghat in district Mandi, Himachal Pradesh; and
- (f) the timeline by which these KVs will be made operational?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (f) Opening of new Kendriya Vidyalayas (KVs) is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals are subject to approval of the competent authority as per extant procedures.

KVs are not opened on the criteria of State / UT / District / Parliamentary Constituency. KVs are sanctioned on the basis of three mandatory criteria i.e. requisite extent of land (free of cost from the sponsoring authority), suitable rent free temporary accommodation and concentration of requisite number of Central Government Employees at the place of proposed new KV.

At present, 26 KVs including 01 KV in Mandi Parliamentary Constituency are functional in the State of Himachal Pradesh. As per information received from Kendriya Vidyalaya Sangathan (KVS), no proposals have been received for opening of new KVs at Karsog, Joginder Nagar and Sarkaghat in district Mandi of Himachal Pradesh.
